

had held Supervisory Posts in Pakistan, but not in India.

Shri A. K. Gopalan: May I know whether several senior men who have put in long service and deserve promotion have been altogether excluded in the initial constitution of the reorganised Central Secretariat Service?

Dr. Katju: I cannot give a definite answer to this indefinite question, but I know this much, that the various Ministries recommended approximately 1,000 cases. These were referred to a Special Recruitment Board and the Board recommended 300 out of these 1,000 cases as suitable for favourable consideration.

Shri Nambiar: Are Government aware of the great discontentment prevailing among the staff over the way in which this whole re-organisation scheme has been put into effect?

Dr. Katju: I require notice.

SCHEDULED CASTES EMPLOYEES
(CONFIRMATION)

*1970. **Shri Jatav-vir:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Government of India had agreed to confirm all the Scheduled Castes assistants/clerks, etc. serving under the Central Government prior to 31st December 1947;

(b) if so, whether all such persons have been confirmed so far;

(c) if not, the reasons therefor; and

(d) whether the Government of India have under consideration any similar proposal in respect of such persons who have been employed after 31st December, 1947?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes. Temporary employees belonging to Scheduled Castes who were recruited upto the 31st December 1947 as Assistants or clerks in the Secretariat or Attached Offices and who were educationally qualified for the posts they held are eligible for confirmation up to the maximum of 12½ per cent. available for direct recruitment in the Grades in which they are employed provided they have rendered at least three years' service and their service is considered satisfactory by the Ministry concerned.

(b) and (c). With the exception of a few cases in which the employees were not recommended by the Ministry concerned or the preliminaries necessary before confirmation have not yet

been completed, all such persons have been nominated by the Ministry of Home Affairs for permanent appointment.

(d) This matter is being considered as part of the arrangements for the future maintenance of the Assistant's Grade and in connection with the Central Secretariat Clerical Service (Reorganisation) Scheme which is being formulated. The proposal is that persons who have put in one year's service as Assistants or clerks by 1st July 1952 should be appointed to the Regular Temporary Establishment of Assistants or to the Clerical Services as the case may be.

A decision on this proposal is expected to be taken shortly.

श्री जाटव वीर: क्या यह बात सच है कि इस सम्बन्ध में कोई आवेदन पत्र आप की सेवा में भेजा गया है और भेजा गया है तो उसमें क्या हो रहा है ?

Mr. Speaker: From whom, representation from whom?

Shri Jatav-vir: From the Members of Parliament to the hon. Minister for Home Affairs.

डा० काटजू: मेरे ऊपर पालियामेंट के बहुत से मेम्बर कृपा करते हैं और खत भेजते हैं। उन पर मैं जो कुछ होता है साधारण विचार करता हूँ और उस पर मुनासिब अमल भी करता हूँ। लेकिन अलग अलग एक एक के लिये कहना तो बड़ा मुश्किल हो जाता है।

श्री पी० एन० राजभोज: क्या मंत्री महोदय बतला सकते हैं कि शिड्यूल्ड कास्ट्स के असिस्टेंट्स और क्लर्क्स की कितनी संख्या है ?

डा० काटजू: बड़ा मुश्किल है कहना, मैं नोटिस चाहता हूँ।

श्री जाटव वीर: क्या यह बात सच है कि तीन हजार असिस्टेंट्स और क्लर्क्स हैं और उनमें अछूत जाति के केवल तीस हैं ?

डा० काटजू : मैं न इधर कह सकता हूँ, न उधर कह सकता हूँ। मेरे क्वाल में बहुत ज्यादा हैं। आपने सही बात नहीं कही। मैं सही तो नहीं कह सकता, लेकिन मेरे पास कुछ फिगर्स हैं

So far 33 persons have been nominated as Assistants and 203 persons have been nominated as clerks under this concession.

Shri M. R. Krishna: May I know the conditions governing the promotion of scheduled caste government servants? I want to know whether they are given any special consideration in regard to promotion.

Dr. Katju: I have answered this question during the last six weeks several times. One concession has been the relaxation of the age-limit. The other concession has been, by executive instructions, that they should be dealt with intelligently.

Shri Velayudhan: May I know if even after five years of temporary service the scheduled caste employees are not made quasi-permanent?

Dr. Katju: I would request the hon. Member to put a specific question. I shall then be in a position to give a specific answer.

Shri Veeraswamy: May I know how many scheduled caste men are working as gazetted officers in the Central Government Secretariat?

Dr. Katju: I ask my hon. friend to have some mercy on me. It is really not possible for me to say just how many scheduled caste officers are there in the Central Secretariat.

Mr. Speaker: I am going to the next question.

TELEGRAPH ENGINEERING AND WIRELESS SERVICES

*1971. **Shri Tushar Chatterjea:** Will the Minister of Communications be pleased to state:

(a) the general system of promotion of officers of the Telegraph Engineering and Wireless Service class II to T.E.S. class I;

(b) whether there has been any case of promotion where the usual system was not followed; and

(c) whether there was any deputation of the said officers waiting on the Ministry of Communications in this connection and if so, the result?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Officers of the Telegraph Engineering and Wireless Service, Class II, are promoted to the Telegraph Engineering Service, Class I, on the principle of selection by merit, on the recommendations of a Departmental Promotion Committee and with the approval of the Union Public Service Commission.

(b) No.

(c) Yes. The deputation was informed that the existing system was working satisfactorily. It was, however, invited to furnish details of any other method which it considered more suitable.

Shri Tushar Chatterjea: May I know whether it is a fact that some of the promotions made to Class I vacancies were not according to the rules and complaints were lodged against them by the officers concerned?

Shri Raj Bahadur: Unless specific cases are pointed out, it is very difficult for me to say anything.

Shri Tushar Chatterjea: May I know whether this scheme of promotion is in conformity with the recommendations of the Central Pay Commission?

Shri Raj Bahadur: There is an established convention and practice governed by certain prescribed rules and that is the way in which promotions take place.

Shri Nambiar: May I know whether these promotions are according to strict seniority, of course in consonance with the minimum qualification required?

Shri Raj Bahadur: For Class I posts, promotions are made strictly on the basis of merit, and when qualifications are equal seniority comes into play.

Shri Raghavaiah: May I know whether there is any relaxation in the principles adopted for promotion in relation to scheduled caste employees in this Department also?

Shri Raj Bahadur: There is no relaxation of rules so far as Class I posts are concerned.

Mr. Speaker: He is asking in relation to scheduled caste employees.

Shri Raj Bahadur: I know, Sir. There is no relaxation. The cases are decided on merits.